

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/11587 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the 9th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/DH/I-1/2024/3054/Estt., dtd. 03.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.12.2024 and 13.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 12.12.2024 till the morning of 16.12.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/11588 /A dated , 09-12-24

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Amir